

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1423
ANSWERED ON:06.03.2013
ESTABLISHMENT OF SCPCR REPA
Chaudhary Shri Jayant

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is true that all States have not constituted a State Commission for the Protection of Child Rights (SCPCR) or a Right to Education Protection Authority (REPA);
- (b) if so, the details thereof including the names of States that have not constituted such a Commission/Authority; and
- (c) the steps being taken to coordinate effectively with States to ensure that these bodies are established?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (c):A total of 29 States/UTs have constituted the State Commission for Protection of Child Rights (SCPCR) or the Right to Education Protection Authority (REPA) for monitoring of the Right of Children to Free and Compulsory Education (RTE) Act, 2009. The State of Andhra Pradesh has recently notified constitution of the SCPCR. The States/UTs of Nagaland, Tripura, Uttar Pradesh and Lakshadweep have been advised to constitute such a body in their own States/UTs.